

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10332 of 2016- DB

(Arising out of OIO-AND-EXCUS-000-COM-001-004-15-16 dated 04/11/2015 passed by Commissioner of Central Excise, Customs and Service Tax-ANAND)

Anupam Industries Limited

.....Appellant

Unit-iv, Plot No. 1804 To 1805/2,
Gidc, Vithal Udyog Nagar,
Anand, Gujarat

VERSUS

Commissioner of C.E. & Customs-Anand

.....Respondent

Office of the Commissioner,
Central Excise, Customs & Service Tax,
Central Excise Building, Nr. Juna Dadar,
Behind Old Bus Depot Anand
Gujarat, 388001

APPEARANCE:

Shri Saurabh Dixit Advocate for the Appellant

Shri Tara Praksah, Deputy Commissioner (AR), for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 17.04.2024
DATE OF DECISION: 18.06.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10331 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**